

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.02.2025

ORDER NO. 39 of 2025

Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for **CESTAT, New Delhi** from **24.02.2025** to **28.02.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 24.02.2025 to 28.02.2025	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Single Member Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order
Maya
21/2/25
(Monika Devi)
Technical Officer

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi/Notice Board/Website/Guard File/Office Copy.

Maya
21/2/25
Technical Officer